

**IN THE NATIONAL COMPANY LAW TRIBUNAL
COURT NO. IV, NEW DELHI**

(IB)-374/ND/2018

In the matter of:

Delisha Engineering Ltd.
Vs.
KKSPUN India Ltd.

....**Applicant**

....**Respondent**

Under Section: 9 of IBC Code, 2016.

Order delivered on 13.08.2018

CORAM

**DR. DEEPTI MUKESH,
HON'BLE MEMBER (J)**

For the Applicant :
For the Respondent : Mr. S. Santanam Swaminadhan, Adv.

ORDER

Learned counsel for the applicant undertakes to file set of citations on or before 20.08.2018, with the copy in advance to the other side.

Order reserved.

Sd/-

Mukesh

**(DR. DEEPTI MUKESH)
MEMBER (JUDICIAL)**

